

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 1396 of 1999

(Diary No. 4899 of 1999)

Allahabad this the 15th day of November, 1999

Hon. Mr. L. Hmingliana, A.M.

Hon. Mr. Rafiq Uddin, J.M.

1. S.B. Gupta, son of Late Shri Lalai Prasad Gupta.
2. Ram Charan(1) son of Sri Nanoomal.
3. Jeeva Ram, son of Shri Hare Lal.
4. B.G. Saxena, son of Late Shri Madan Mohal Lal.
5. B.B. Varma, son of Late Shri Chhotey Lal.
6. Zahiruddin, son of Shri Maula Bux.
7. R.P. Ahuja, son of Shri K.D. Ahuja.
8. A.C. Banerjee, son of Shri N.B. Banerjee.
9. O.P. Suri, son of Shri Shriram Suri.
10. N.C. Jain, son of Late Shri Sardari Lal Jain.
11. Smt. Urmila Sharma, widow of Late Shri M.C. Sharma
12. Smt. Nirmal Peswani, w/o Sri V.D. Peswani.
13. D.R. Jayant, son of Shri Dharma Singh.
14. Smt. Indira Kanta Gupta w/o Sri Bangali Babu Gupta
15. Km. Prem Lata Arora, D/o Late Shri Jai Gopal.
16. S.C. Singhal, son of Shri Babu Lal.
17. Smt. Sashi Bala Saxena w/o Shri P.P. Saxena.
18. O.P. Singhal, w/o Shri Ram Swaroop.
19. Hari Prasad, son of Late Shri Chhedi Lal.
(All Senior Telephone Supervisors in the
Office of General Manager, Telecommunication,
District Agra.)
20. Amar Nath son of Shri Gulab Chand.
21. R.S. Gupta(II), son of Late Shri Ganga Prasad
Gupta.
22. Hriday Nath son of Shri Nathu Ram.
Smt. Lal Jain.

25. R.S. Chauhan s/o Shri Ishwari Singh.
(All Senior Telegraph Masters in the Office
of General Manager, Telecommunication, District
Agra)
26. Prem Singh, son of Late Shri Ramji Lal.
27. R.S. Lal, son of Late Shri Phool Singh.
28. V.D. Dawara, son of Late Shri Dayal Mal Dawara.
29. S.L. Rakesh, son of Late Shri Pati Ram.
30. Madan Pal, son of Late Shri Ved Ram.
(All Senior Section Supervisors in the
Office of General Manager, Telecommunication
District Agra.)
31. All India Telecommunication Employees Union
(Nimboodri) , Class III, U. P. (West) Circle,
Branch Headquarter at Agra, through its Circle
Secretary, Shri R.S. Fauzdar.

.....Applicants

By Advocate Dr.H.N. Tripathi

Versus

1. Union of India through Secretary, Ministry
of Telecommunication, Government of India,
Sanchar Bhawan, New Delhi.
2. The Chief General Manager, Telecommunication
U.P. (West) Circle, Dehradun.
3. The Chief General Manager Telecommunication,
U.P. (East) Circle, Hazratganj, Lucknow.
4. General Manager Telecommunication, C.T.O.
Compound, Agra.

Respondents

Advocate Shri Satish Mandhary

(Oral)

Dr.H.N. Tripathi states that it will be sufficient if the representation made by the applicants at annexure A-7 in the O.A., is disposed of by the respondent no.2 i.e. Chief General Manager, Telecommunication, U.P.(West) Circle, Denradun.

2. Without going into the merits of the case and the claim of the applicants, we dispose of the O.A. with a direction to the respondent no.2 to dispose of the representation(at annexure A-7 in the O.A.) of the applicants with a reasoned and speaking order, within a period of 4 months from the date of communication of the order.

Rafiqul Haque
Member (J)

H. H. Chatterjee
Member (A)

/M.M./